

Defective Case Register from 2025-02-05 to 2025-02-05

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/4667/2025	ADV.	2025-02-05	1.Addressed to Honorable Court Is Wrong.
2	D-WA/4774/2025	MOHIT AGARWAL	2025-02-05	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid.
3	D-CONTC/4754/2025	SANGRAM JENA	2025-02-05	PAGE NO. 12 14 and 16 NOT LEGIBLE
4	D-BLAPL/3828/2025	AMLAN SHAKTI PAUL	2025-02-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 11 and 20 partially neat.
5	D-WP(C)/4982/2025	SANGRAM JENA	2025-02-05	.Petition not correctly addressed to Honorable Court
6	D-BLAPL/3832/2025	JYOTIRMAYA SAHOO	2025-02-05	provision not correct.
7	D-MACA/4764/2025	BIKRAM CHANDRA GHADAI	2025-02-05	1. PAGE NO.4 NOT AVAILABLE. 2.PAGE NO. 10 NOT INDICATED 3.IN PAGE NO.3 TOP(VALUATION) BE FILLED UP PROPERLY, THEN PUT FOR SR AFTER REMOVAL OF DEFECT. 4.COURT FEE NOT PAID IN I.A NO.414/25
8	D-WP(C)/4993/2025	PRABIN DAS	2025-02-05	Age of the petitioner in cause title appears to be wrong
9	D-BLAPL/3836/2025	LALITENDU BHUYAN	2025-02-05	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Provision not correct.2.As per FIR. P.Sno. ,not correct in synopsis and para.1 of petition.
10	D-WA/4863/2025	BINI MISHRA	2025-02-05	Put up for SR after filing of Certified copy of impugned order.
11	D-ABLAPL/3663/2025	PRASANTA KUMAR BARIK	2025-02-05	.Receipt Showing Serv.copy To cg not Filed.
12	D-CRLMC/3625/2025	PRATYUS RANJAN	2025-02-05	1.Paragraph number not correctly furnished in declaration. 2..Petition not correctly addressed to Honorable Court
13	D-ABLAPL/3651/2025	MOHENDRA DALAI	2025-02-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
14	D-ABLAPL/3659/2025	SABYASACHI MISHRA	2025-02-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
15	D-CRLA/3558/2025	BIKASH CHANDRA PARIJA	2025-02-05	Date of sentence not furnished in the petition,being aggrieved and prayer portion
16	D-ABLAPL/3684/2025	JUGALA KISHORE PANDA	2025-02-05	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Paragraph not correctly mentioned in the affidavit.
17	D-WP(C)/4839/2025	PRAJIT KUMAR PRADHAN	2025-02-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Page 18 not legible.2.Subject code not furnished in the cause title.
18	D-WP(C)/4742/2025	SUKANTA KUMAR MISHRA	2025-02-05	1.Annexure -3 not legible . 2..Petition not correctly addressed to Honorable Court
19	D-CONTC/4815/2025	ADV.	2025-02-05	17-REFERENCE CERTIFICATE NOT FURNISHED.
20	D-RSA/4725/2025	GOKULANANDA SAHU	2025-02-05	3-AUTHENTICATION FEE IS DEFICIENT. AU fee 4.50p not paid
21	D-ABLAPL/3687/2025	BASANTA KUMAR DAS	2025-02-05	Page no 8 and 9 not legible.
22	D-ABLAPL/3668/2025	PRASANTA KUMAR NANDA	2025-02-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 and 11 not partial neat.
23	D-ABLAPL/3690/2025	PRATAP KESHARI DEO	2025-02-05	.Petition not correctly addressed to Honorable Court
24	D-RSA/4740/2025	UMA CHARAN MISHRA	2025-02-05	1.Name of the Appellant no.1 mentioned in the cause title does not tally with that of the name mentioned in the Annex-1.
25	D-ABLAPL/3689/2025	BIJAYA KUMAR RAGADA	2025-02-05	Nomenclature not furnished in V>Nama.
26	D-CRLMC/3520/2025	BIJAY KUMAR PARIDA	2025-02-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 33 and 108 not neat.Page 61 62 64 65 67 68 70 76 101 partial neat.Code not mentioned in the I.A
27	D-ABLAPL/3665/2025	PRASANTA KUMAR BARIK	2025-02-05	Page 10 not neat
28	D-WP(C)/4837/2025	PAMI RATH	2025-02-05	DATE OF ORDER IN annex -i of the INDEX does not tally with the annexure-1
29	D-ABLAPL/3755/2025	SOUBHAGYA KUMAR DASH	2025-02-05	1. Name of Father of the deponent on affidavit not correctly mentioned.(in Item No.2)
30	D-CRLMP/3611/2025	MANOJ KUMAR MOHANTY	2025-02-05	20-VERNACULAR CERTIFICATE NOT FURNISHED.
31	D-CONTC/4829/2025	ADV.	2025-02-05	1. Code NOT CORRECT 2. NOT PROPERLY ADDRESS TO THE HONBLE COURT
32	D-WP(C)/4869/2025	KANANBALA ROY CHOUDHURY	2025-02-05	1.Page Nos.68 to 73 Are Not Legible
33	D-BLAPL/3727/2025	RAKESH BEHERA	2025-02-05	page nos. 13 and 14 are not neat.
34	D-BLAPL/3730/2025	RAKESH BEHERA	2025-02-05	As per rejection order,relation ship of the petitioner in cause title not tally.
35	D-BLAPL/3734/2025	HEMANTA KUMAR MOHANTA	2025-02-05	1. Date of rejection order, not tally with index and also para.4 of petition .2.Address of the petitioner in rejection order , not tally with

				cause title.3. As per rej.order , C.T. no. not tally in annex.1 .
36	D-WP(C)/4811/2025	DURGESH NARAYAN RATH	2025-02-05	NEAT COPY OF PAGE NO 31 AND 32 TO BE FILED
37	D-BLAPL/3774/2025	BIKRAM CHANDRA GHADAI	2025-02-05	As per standing order no.3 dtd.9-7-2024,name of the prosecutrix/relation/informant shall not be reflected in the petition. Then S.R. will be made.
38	D-WP(C)/3941/2025	RAGHUNATH BISWAL	2025-02-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Complete Address Of Respondent No.1 Not furnished.
39	D-MSA/5050/2025	ABHINANDAN PRADHAN	2025-02-05	Cause Title of impugned order dt 29. 1.2025 under annexure-5 not filed.
40	D-WP(C)/4831/2025	PRASANNA KUMAR DASH	2025-02-05	D C FEE OF RS 18/ TO BE PAID
41	D-WP(C)/4825/2025	GOURANG CHARAN MOHAPATRA	2025-02-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
42	D-ABLAPL/3770/2025	AMULYA RATNA PANDA	2025-02-05	Year of the P.S number not tally with F.I.R and cause title.
43	D-ABLAPL/3773/2025	AMIT KUMAR NATH	2025-02-05	H.C.B.A.W.F.Fee Rs 50 not paid.
44	D-WP(C)/4943/2025	BIBHUTI BHUSAN PANDA	2025-02-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
45	D-WP(C)/4812/2025	TRILOCHAN PANIGRAHI	2025-02-05	NEAT COPY OF PAGE NO 32 33 35 37AND 39 TO BE FILED
46	D-WA/4875/2025	RAJANI BHUSAN MISHRA,A.G.A	2025-02-05	Put up for SR after filing of Certified copy of impugned order.
47	D-BLAPL/3840/2025	SUDHANSU SEKHAR DASH	2025-02-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. . Signature of the petitioner on V.nama does not tally with cause title.
48	D-WP(C)/4320/2025	RAGHUNATH BISWAL	2025-02-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1Complete Address Of respondent No.--1 Not Furnished.
49	D-WP(C)/4828/2025	PRASANNA KUMAR DASH	2025-02-05	D C FEE OF RS18 /TO BE PAID
50	D-WP(C)/4846/2025	BISWAJIT NAYAK	2025-02-05	Paragraphs not correctly mentioned in the declaration part of the affidavit in the writ petition.
51	D-ABLAPL/3720/2025	SANGRAM KESHARI ROUT	2025-02-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid.
52	D-RSA/4767/2025	ASHOK DAS	2025-02-05	1. Put up SR after filing of C. copy of trial court order and decree dated 24.03.2015 and 27.03.2015 passed in C.S. no. 05/2002.
53	D-RPFAM/4653/2025	PURNA CHANDRA	2025-02-05	1. Court Fee Rs 6/ not paid 2.Affidavit not made in the revision.

		MISHRA		
54	D-CRLMP/3532/2025	SATYABAN SAHOO	2025-02-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
55	D-BLAPL/3722/2025	SANTOSH KUMAR DWIVEDY	2025-02-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Age of the petitioner not tally with Rejection order and cause title.
56	D-CONTC/4692/2025	ADV.	2025-02-05	1.Put Up For Further S.R.after Filing Of Copy Of Order dt 1.1.2022 Passed In W.p.(c) No.39161 Of 2021.And Disposed Of Order Passed In Contc No.3115 of 2023
57	D-CMAPL/4840/2025	ADV.	2025-02-05	This may be registered as CRLMA
58	D-BLAPL/3736/2025	TARA PRASAD MOHAPATRA	2025-02-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 9 not neat.
59	D-CONTC/4834/2025	KISHORE KUMAR MISHRA	2025-02-05	Time for compliance not expired. Hence Contempt is Premature
60	D-CRLMC/3531/2025	BHAGABAN SARANGI	2025-02-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED .Petition not correctly addressed to Honorable Court
61	D-WP(C)/4745/2025	SUKANTA KUMAR MISHRA	2025-02-05	Petition not correctly addressed to Honorable Court.
62	D-BLAPL/3693/2025	PRAMOD RANJAN BEHERA	2025-02-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 14-NOT PROPERLY INDEXED. Name of the father in Affidavit not mentioned.Annexure-6 not properly indexed.
63	D-CRLMC/3551/2025	SUDEEP KUMAR SARANGI	2025-02-05	1. I.A. not correctly addressed to Honourable Court. 2..Subject Code Not Furnished .
64	D-WP(C)/4836/2025	SHANTI PRAKASH MOHANTY	2025-02-05	G.R case number mentioned in the index under annex.7 not tally to annex.7 as annexed.
65	D-BLAPL/3694/2025	SUSANTA KUMAR BARAL	2025-02-05	.Petition not correctly addressed to Honorable Court
66	D-WP(C)/4850/2025	NIHAL RATH	2025-02-05	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Synopsis and Date chart not alphabetically page marked in the index and also in the writ petition.2.provision of law not furnished in the top of the I.A. petition.3. page no 18 not neat and legible.
67	D-CRLMC/3591/2025	BASANTA KUMAR DAS	2025-02-05	1.This case related to sexual offence the name of victim and informant deleted from the petition as per the standing order 3/2024 and put up for S.R.thereafter.
68	D-WP(C)/4833/2025	LALIT KUMAR MAHARANA	2025-02-05	Page 28 not legible

69	D-WP(C)/4756/2025	SUKANTA KUMAR MISHRA	2025-02-05	Petition not correctly addressed to Honorable Court.
70	D-CRLMC/3593/2025	KSHIROD KUMAR PAHIL	2025-02-05	.Petition not correctly addressed to Honorable Court
71	D-ABLAPL/3691/2025	JNYANANANDA PANDA	2025-02-05	4-AFFIDAVIT/VERIFICATION NOT PROPER.
72	D-ABLAPL/3700/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-02-05	14-NOT PROPERLY INDEXED. Annexure-1 not properly indexed.
73	D-BLAPL/3597/2025	SUBODH KUMAR MOHANTY	2025-02-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 10 and 21 partly neat.
74	D-WP(C)/4781/2025	PRASANTA KUMAR JENA	2025-02-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1.Date of Annexure-1 mentioned in cause title of I.A.appears to be wrong. 2.Description of opp.party No.1 does not tally with affidavit of writ petition and I.A., index,synopsis and date charts.
75	D-ABLAPL/3765/2025	PRABIN DAS	2025-02-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Page nos. 10 11 and 12 not neat and legible.2. Occupation of the deponent on affidavit not furnished.
76	D-WP(C)/4760/2025	ASMIYA RANJAN MAJHI	2025-02-05	30-OTHER DEFECT (IF ANY) 1.Legible copy of Annexure-3 to be filed.2.Annexure-3 is not correctly page marked.
77	D-BLAPL/3404/2025	PRINCE PATNAIK	2025-02-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Code no. ,not correct in assessment slip and nomenclature not correctly furnished in synopsis and petition.
78	D-WP(C)/4758/2025	SUKANTA KUMAR MISHRA	2025-02-05	Petition not correctly addressed to Honorable Court.
79	D-WP(C)/4773/2025	TUKUNA KUMAR MISHRA	2025-02-05	30-OTHER DEFECT (IF ANY) Date charts not alphabetically paginated.
80	D-RVWPET/4972/2025	MAHENDRA KUMAR SAHOO	2025-02-05	Not properly addressed
81	D-BLAPL/3793/2025	GAUTAM CHARAN ROUT	2025-02-05	1. Page no.11 not neat and legible.2. Annexure not marked on the file.3. Annexure not properly marked in Index 4..Petition not correctly addressed to Honorable Court
82	D-ABLAPL/3741/2025	NIRANJAN MAHARANA	2025-02-05	Age of the petitioner in para.7 not tally with cause title.
83	D-WP(C)/4690/2025	DR. SIMANCHALLA RANJIT	2025-02-05	.Subject Code incorrectly Mentioned

84	D-WP(C)/4776/2025	SUJIT KUMAR ACHARYA	2025-02-05	30-OTHER DEFECT (IF ANY) 1.I.A. is not page marked.2.Copy not served on S.C.(C.T. and G.S.T.)
85	D-ABLAPL/3723/2025	AJIT KUMAR RAUT	2025-02-05	.Petition not correctly addressed to Honorable Court
86	D-BLAPL/3778/2025	ASUTOSH TRIPATHY	2025-02-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of the deponent on affidavit does not tally with declaration.
87	D-ABLAPL/3742/2025	BISWARANJAN DALAI	2025-02-05	Age of the petitioner in cause title not tally with affidavit and V.nama.
88	D-RSA/4698/2025	S.S.RAO (SR. ADV.)	2025-02-05	1- page mark not correctly furnished in index. 2-date of judgment and decree of Addl Dist Judge not correctly furnished in prayer.
89	D-ABLAPL/3715/2025	ALOK KUMAR MOHAPATRA	2025-02-05	8-CAUSE TITLE NOT IN ORDER.
90	D-WP(C)/4327/2025	RAGHUNATH BISWAL	2025-02-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Complete Address of o p no 1 not furnished
91	D-RVWPET/4660/2025	BIJAYA KUMAR BEHERA 1	2025-02-05	Place it after filing of C.Copy of impugned Order
92	D-BLAPL/3688/2025	BHARAT BHUSAN ROUTRAY	2025-02-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of the petitioner in the affidavit not tally with cause title.
93	D-BLAPL/3806/2025	AMULYA PRASAD NAYAK	2025-02-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. paragraph no. not correctly furnished on declaration. 2.Petition not correctly addressed to Honorable Court
94	D-ABLAPL/3782/2025	JUGALA KISHORE PANDA	2025-02-05	.Petition not correctly addressed to Honorable Court
95	D-FAO/4662/2025	NAYAN BEHARI DAS	2025-02-05	IN I.A NO.82/25 NOT PROPERLY ADDRESS TO THE HONBLE COURT.
96	D-CRLMC/3555/2025	SUDEEP KUMAR SARANGI	2025-02-05	Page marking not correct in petition index and Book mark.
97	D-BLAPL/3711/2025	LAXMI CHARAN BEHERA	2025-02-05	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page no. 20 not neat.
98	D-BLAPL/3676/2025	AMULYA PRASAD NAYAK	2025-02-05	1. Page 12 to 17 not neat. 2.Petition not correctly addressed to Honorable Court

99	D-BLAPL/3704/2025	ARIJEET MISHRA	2025-02-05	Page nos. 15 17 not completely scanned.
100	D-CRLMC/3554/2025	JNYANANANDA PANDA	2025-02-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
101	D-BLAPL/3716/2025	ABHISIDDHANTA SAHOO	2025-02-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 9 not neat.
102	D-CRLMC/3620/2025	SATYABRATA DASH	2025-02-05	1. Nomenclature not correctly furnished in V.nama. 2 Certified copy of order dated 22.03.2024 not filed. 3. Page nos. 43 and 44 not legible.
103	D-MACA/4454/2025	RAMESH CH. SAHOO - 1	2025-02-05	statutory deposit not made
104	D-WP(C)/4859/2025	SK. ZAFARULLA	2025-02-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
105	D-BLAPL/3503/2025	JUGALA KISHORE PANDA	2025-02-05	1.Page marking not tally with Index and book mark. 2..Petition not correctly addressed to Honorable Court
106	D-CRLMC/2753/2025	PRABIN DAS	2025-02-05	1.Age of the petitioner in affidavit does not tally with the cause title.
107	D-CRLMC/3718/2025	SHYAM SUNDAR CHHUALSINGH	2025-02-05	1. Paragraph number not correctly furnished in declaration. 2. NBW order dated not correctly furnished sl.no.5 in Index page. 3..mobile Phone Numbers Of All The Signing Advocates Not Indicated
108	D-MACA/4603/2025	SOMNATH ROY	2025-02-05	1. Period of Delay 6 days delay 2.statutory deposit not made
109	D-CRLA/3706/2025	ARIJEET MISHRA	2025-02-05	Being aggrieved and Prayer may stick to one Prayer
110	D-MACA/4806/2025	DHANANJAYA MUND	2025-02-05	3-AUTHENTICATION FEE IS DEFICIENT. 1.AU fee Rs1.10 not paid
111	D-CONTC/4924/2025	ADV.	2025-02-05	1-Date of postal receipt not mentioned in date and event,2-Name of Dist.not completely mentioned in affidavit
112	D-BLAPL/3747/2025	ASIT KUMAR JENA	2025-02-05	.Petition not correctly addressed to Honorable Court
113	D-WA/4826/2025	RUPESH KUMAR KANUNGO	2025-02-05	Confined the one prayer.(One impugned order)Then put up for SR.
114	D-WP(C)/4974/2025	SOUBHAGYA SWAIN	2025-02-05	Date of advertisement mentioned under annex.1 at page 6 not tally to annex.1 as annexed.
115	D-ABLAPL/3819/2025	KSHETRABASI MOHANTY	2025-02-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
116	D-MACA/5010/2025	MAHITOSH SINHA	2025-02-05	statutory deposit not made
117	D-BLAPL/3843/2025	DURGA PRASANNA MISHRA	2025-02-05	.Petition not correctly addressed to Honorable Court
118	D-MATA/4813/2025	PABITRA KUMAR NAYAK	2025-02-05	Period of Delay 12 days

119	D-BLAPL/3842/2025	BIJAY KUMAR MOHANTY	2025-02-05	1. As per record,Annexure-2 not properly page marked in Index.2. As per record, Annexure-2 not properly page marked in Book mark.3.Date of rejection order under Annexure-1 does not tally with Dates and Events.
120	D-MATA/4770/2025	DR. PRASANTA KUMAR MISHRA	2025-02-05	1.Period of Delay 10 days 2. AU fee RS 4.50 not paid
121	D-WP(C)/3936/2025	RAGHUNATH BISWAL	2025-02-05	Complete Address Of The Respondent No--1 Not Furnished In C.T.
122	D-CONTC/4923/2025	ADV.	2025-02-05	1-Date of postal receipt not mention in date ,of event,2-Annexure-1 not marked on Annexure,
123	D-WP(C)/4926/2025	SUDHIR KUMAR MALLICK	2025-02-05	.Petition not correctly addressed to Honorable Court
124	D-WP(C)/4691/2025	NIRANJAN LENKA	2025-02-05	Page no13 and 18 not neat and legible.
125	D-WP(C)/4927/2025	PRASANTA KUMAR MOHANTY (2)	2025-02-05	1.Petition not correctly addressed to Honorable Court 2.Page 31 is not neat.
126	D-WP(C)/4655/2025	BIJAYA KUMAR BEHERA 1	2025-02-05	1.As per Index Annexure -12 not mentioned in body of the petition and at page no.59 annex-12 not exhibited.
127	D-CRLMP/3808/2025	DEBIDUTTA MOHAPATRA	2025-02-05	Advocate for the petitioner Mr.S.K.Das and K Mohanty has not signed in the Vakalatnama.
128	D-RPFAM/4668/2025	KARTIK CHANDRA TRIPATHY	2025-02-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
129	D-CMP/4849/2025	SUMITRA MOHANTY	2025-02-05	1.Age of the petitioner.no.2 not furnished in the cause title.
130	D-ABLAPL/3818/2025	SAROJ KUMAR MISHRA	2025-02-05	.Petition not correctly addressed to Honorable Court
131	D-RVWPET/4807/2025	DEVI PRASAD DASH	2025-02-05	Place after filing of C.copy of impugned It and furnishing of C.fee paid in R Furnishing of C.fee paid in RSA

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 05-02-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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